

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/8181/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the 9th September, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/23/5136, dtd 31.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 31.08.2023**. Further, the Addl. District & Sessions Judge (POCSO), Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/8182/A, dated , 08-09-23

Copy forwarded for information to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
